

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 41/RP/2022

Subject : Petition seeking review of the order dated 25.6.2022 in
Petition No. 159/TT/2021

Date of Hearing : 24.1.2023

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Haryana Vidyut Prasaran Nigam Limited

Respondents : Power Grid Corporation of India Limited & Others

Parties present : Shri Samir Malik, Advocate, HVPNL
Ms. Nikita Choukse, Advocate, HVPNL

Record of Proceedings

Case was called out for virtual hearing.

2. Adjournment is sought on behalf of the Review Petitioner on the ground that main arguing counsel is unable today due to his illness.
3. Keeping in mind illness of the main arguing counsel for the Review Petitioner, the Commission allowed request for adjournment.
4. The matter shall be listed for hearing on admission on 16.2.2023.

By order of the Commission

sd/-
(Rajendra Kumar Tewari)
Bench Officer

